

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2103
ANSWERED ON 31.07.2026

SHAKTI SADAN SCHEME

2103: MS. S JOTHIMANI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the Shakti Sadan scheme including the number of beneficiaries and fund allocation for the years 2024-25 and 2025-26;
- (b) the number of said Sadan centers established in the country, State-wise and district-wise in Tamil Nadu, especially in the Karur district;
- (c) whether the Government has any data on the number of women who have been provided vocational and skill training under the said scheme till date, if so, the details thereof; and
- (d) the details of the measures being taken by the Ministry to improve the functioning/outreach of the Shakti Sadan scheme, particularly in rural areas?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (d) Under the overarching 'Mission Shakti', erstwhile schemes of 'Swadhar Greh' – Home for women in difficult circumstances and 'Ujjawala' - Home for women rescued from Trafficking, have been merged w.e.f. 01.04.2022 and are now known as 'Shakti Sadan Scheme', which is an Integrated Relief and Rehabilitation Home for women in distressful situations including trafficked women. It aims at creating a safe and enabling environment for women in such difficult situations, to enable them to overcome the adverse circumstances. Shakti Sadan is helpful towards support for women in distress, providing shelter and rehabilitation support including those affected of trafficking.

Shakti Sadan Scheme is a Centrally Sponsored Scheme and implementation of this scheme lies with the State Governments and UT Administrations. Funds are being released on the basis of guidelines of Department of Expenditure, prescribed for Single Nodal agency (SNA) or SNA SPARSH of the Public Financial Management System (PFMS). The States/UTs assess their requirement as per local needs and proposals are approved every year by the Programme Approval

Board (PAB) after discussion with States/UTs. Under the Scheme, financial assistance is provided for running of Shakti Sadan in rented premises.

The Ministry continuously monitors the progress of the implementation of scheme through physical and virtual meetings with States/UTs, field visit by the officials of the Ministry and through digital mode from time to time. Further, for the purpose of monitoring of Shakti Sadans, this Ministry has developed a dedicated Mission shakti Dashboard for capturing details like staff deployed, beneficiaries, location details (Latitude and Longitude), Physical infrastructure, Vocational Training, ICT infrastructure, activities conducted, facilities provided to beneficiaries, etc.

The Ministry engages with the States/UTs regularly and through its various Schemes i.e. Beti Bachao Beti Pado (BBBP), One Stop Centre (OSC) and Women Help Line (WHL) which envisages to provide 24 hours emergency and non-emergency response to women, both in public and private spaces by linking them with appropriate authority such as Police, OSC, Hospital, Legal Services etc. Through these measures work towards generating awareness among women and children.

Presently, 433 Shakti Sadans are functional across the country and about 35,300 women provided vocational training and skill training under the Scheme from FY 2023-24 to FY 2025-26. The funds released and number of beneficiaries for the financial years 2024-25 and 2025-26 under Shakti Sadan Scheme is as follows:

Financial Year	2024-25		2025-26	
	Funds released (in Rs. Cr)	Number of Beneficiaries	Funds released (in Rs. Cr)	Number of Beneficiaries
Total	84.98	28,263	87.39	42,822

The State/UT-wise list of functional Shakti Sadans is at **Annexure-I**. The district-wise details of functional Shakti Sadans in the State of Tamil Nadu are at **Annexure-II**.

Annexure I**ANNEXURE WITH REGARD TO REPLY TO PARTS (A) TO (D) OF LOK SABHA UNSTARRED QUESTION NO. 2103 FOR ANSWER ON 31.07.2026 REGARDING SHAKTI SADAN SCHEME ASKED BY MS. S JOTHIMANI, HON'BLE MEMBER OF PARLIAMENT (LS)****State/UT wise list of functional Shakti Sadans**

Sl.no	State/UTs	No. of Shakti Sadan functional
1.	Andaman & Nicobar Islands	0
2.	Andhra Pradesh	26
3.	Arunachal Pradesh	1
4.	Assam	27
5.	Bihar	16
6.	Chandigarh	1
7.	Chhattisgarh	4
8.	Dadra & Nagar Haveli and Daman & Diu	0
9.	Delhi	2
10.	Goa	1
11.	Gujarat	0
12.	Haryana	0
13.	Himachal Pradesh	1
14.	Jammu & Kashmir	2
15.	Jharkhand	1
16.	Karnataka	40
17.	Kerala	8
18.	Ladakh	0
19.	Lakshadweep Islands	0
20.	Madhya Pradesh	14
21.	Maharashtra	21
22.	Manipur	47
23.	Meghalaya	3

24.	Mizoram	12
25.	Nagaland	6
26.	Odisha	68
27.	Puducherry	1
28.	Punjab	2
29.	Rajasthan	6
30.	Sikkim	1
31.	Tamil Nadu	46
32.	Telangana	21
33.	Tripura	5
34.	Uttarakhand	3
35.	Uttar Pradesh	11
36.	West Bengal	36
Total		433

Annexure-II

ANNEXURE WITH REGARD TO REPLY TO PARTS (A) TO (D) OF LOK SABHA UNSTARRED QUESTION NO. 2103 FOR ANSWER ON 31.07.2026 REGARDING SHAKTI SADAN SCHEME ASKED BY MS. S JOTHIMANI, HON'BLE MEMBER OF PARLIAMENT (LS)

District wise list of functional Shakti Sadans in State of Tamil Nadu

State	District	Functional Shakti Sadan
Tamil Nadu	Chennai	3
	Coimbatore	1
	Cuddalore	2
	Dindigul	2
	Kanyakumari	1
	Karur	1
	Kallakurichi	2
	Krishnagiri	1
	Madurai	1
	Nagapattinam	1
	Namakkal	1
	Perambalur	1
	Pudukottai	1
	Salem	2
	Sivagangai	1
	Thanjavur	2
	The Nilgiris	2
	Theni	1
	Tirunelveli	2
	Thiruvallur	1
	Thiruvannamalai	2
	Thiruvarur	3
	Tiruchirapalli	1
	Tirupattur	2
	Tiruppur	1
	Vellore	1
	Villupuram	2
	Virudhunagar	2
	Kanchipuram	1
	Ramanathapuram	1
	Tenkasi	1
Total		46
